

**New Hill Areas of Andhra Pradesh
under Eastern Ghats**

3113. SHRIMATI UMA GAJAPATHI RAJU: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to identify new hill areas in the Eastern Ghats for Central Assistance under the Hill Areas Development Programme;

(b) when the fresh criteria is likely to be worked out by the Planning Commission for the identification of new hill areas; and

(c) the measures proposed to ensure that the tribal and hill areas of Andhra Pradesh such as Araku and Anantgiri are not deprived of their legitimate share of special Central Assistance under the Hill Area Development Programme?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) to (c). An Expert Group on Delineation of New Hill Areas was constituted for evolving appropriate criteria and identifying hill areas as per these criteria. The report of the group has been received and is under consideration.

The responsibility for bringing about faster socio-economic development of the State as well as its backward or hilly areas primarily rests with the concerned State Government. The general approach in the Eighth Plan is to avoid a series of Special Area Development Programmes as in the Seventh Plan and have, instead, general rural development done on the Seventh Plan and have, instead, general rural development done on the basis of decentralised area planning by local bodies. In the hill areas, hill development will be the accent in local development. The Centre will continue to assist in providing sufficient technical and other inputs to local authorities in fragile area to draw up and implement ecologically sound

programmes of area development on a sustained basis.

[*Translation*]

Electronic Industry in Bihar

3114. SHRI R.L.P. VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether there was a proposal to set up any electronic industry in Domchanch in Hazaribagh district of Bihar and some land had also been acquired for the purpose;

(b) if so, the progress made so far in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) No Letter of Intent/Industrial Licence has been issued for setting up of Electronic industry in Domchanch in Hazaribagh district of Bihar. However, Bihar State Electronics Development Corporation (BELTRON) prepared a project for an electronics industrial estate at a site in Domchanch where land, earlier acquired for the education department, was available. Subsequently, it was decided to develop a multiproduct industrial estate and the State Government has since handed over the land to the Ranchi Industrial Area Development Authority for this purpose.

(b) and (c). Do not arise.

INSAT-IB

3115. SHRI KASHIRAM RANA: Will the PRIME MINISTER be please to state: